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Title: Introduction of the Indian Medical Council (Amendment) Bill, 2011.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): On behalf of Shri Ghulam Nabi Azad, I beg to move for leave to introduce a Bill further to amend the Indian Medical Council Act, 1956.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Medical Council Act, 1956."

*The motion was adopted.*

SHRI S. GANDHISELVAN: I introduce the Bill.

*...(Interruptions)*

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